

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(6)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/28/2016
NAME OF THE PETITIONER(S) : Industrial Venture Capital Ltd
NAME OF THE RESPONDENT(S) : Archana Spinners Private Limited and 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

V. Hari Kumar for Eyer & Thomas	for Respondents 1,2,3,5,6	v. H. L.
Keerthi Krishna For T. K. Bhaskar	For the Petitioner	B. K.

ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed time for making submissions stating that the senior counsel could not attend before the Tribunal as he is held up in a matter at the Supreme Court. Time extended at request. Put up on 25.10.2017 at 10.30 A.M.

-Sd/-
K Anantha Padmanabha Swamy
Member (Judicial)

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